

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 820/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE COMPANY: M/s. Veon Consulting Pvt.Ltd.


SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Nonc

ORDER

In the interest of justice adjourned to 20th September, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)